

ITEM NO.802

COURT NO.3

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).20866/2019

[Arising out of impugned final judgment and order dated 29-03-2019
in WPC No.1350/2017 passed by the High Court of Delhi at New Delhi]

RAILWAY PROTECTION FORCE & ORS.

Petitioner(s)

VERSUS

PREM CHAND KUMAR & ORS.

Respondent(s)

Date : 16-04-2025 This petition was MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) : Mr. Sudarshan Lamba, AOR

For Respondent(s) : Mr. Aneesh Mittal, AOR

Gp. Capt. Karan Singh Bhati, AOR

Ms. Ankita Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 30.07.2025.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR